# GOVERNMENT OF INDIA <br> MINISTRY OF TEXTILES <br> RAJYA SABHA <br> UNSTARRED QUESTION NO-472 <br> ANSWERED ON- 04/02/2022 

## INCENTIVES TO DOMESTIC MANUFACTURERS OF TEXTILES

## 472. SHRI DEREK O' BRIEN:

Will the Minister of TEXTILES be pleased to state:
(a) whether the Ministry has taken cognizance of the challenges faced by textile manufacturers on account of increased cost of yarn and rising cotton prices, the details thereof;
(b) whether this shall impact the competitiveness of domestic manufacturers in the international market for textiles, the details thereof;
(c) whether the Ministry is planning to provide any incentives to domestic manufacturers including export incentives; and
(d) if so, the details thereof, if not, the reasons thereof?

ANSWER<br>THE MINISTER OF STATE FOR TEXTILES<br>(SMT. DARSHANA JARDOSH)

(a): Ministry is constantly engaged with various stakeholders across the entire cotton value chain in respect of the prices of cotton and cotton yarn to harmonize their interest. Prices are affected by market forces of demand and supply. In addition, cotton being an internationally traded commodity, its price is also affected by the price in the international market.
(b) to (d): In order to make textile products cost competitive and adopting the principle of zero rated export, the Government has given its approval for continuation of Rebate of state and Central Taxes and Levis (RoSCTL) on exports of Apparel/Garments and Made -ups till 31 ${ }^{\text {st }}$ March 2024. The other textiles products which are not covered under the RoSCTL shall be eligible to avail the benefits, if any, under RoDTEP along with other products.

The Government has further approved the Production Linked Incentive (PLI) scheme for Textiles, with an approved outlay of Rs. 10683 crore, to promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country to enable Textile sector to achieve size and scale and to become competitive.

